

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 20.05.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 546 of 2022	Dewesh Auto Creative Services Pvt. Ltd. Vs. Pratim Bayal	Tanuj Agarwal	
2.	Comp. App. (AT) (Ins) No. 566 of 2022	Niraj Kumar Singh Vs. Faihzan Khan & Anr.	Shubhi Agarwal	
3.	Comp. App. (AT) (Ins) No. 567 of 2022	Vivek Raheja Resolution Professional Vs. ----	Kanav Dev Sharma	
4.	Comp. App. (AT) (Ins) No. 569 of 2022	EDCL Infrastructure Ltd. And Upendra Singh Constructions Pvt. Ltd. Vs. Monitoring Committee of Tantia Constructions Ltd. Through Kshitiz Chhawchharia & Anr.	Jayashree S. Dasgupta	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 486 of 2022	Sanchit Saraf Suspended Director of Saraf Gartex Ltd. Vs. Kamakshi Kraftex Pvt. Ltd. & Anr.	Amol Vyas	Aishwarya Nikhil Yadav
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By order of Hon'ble Chairperson
-sd/-
Registrar